

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 759 of 2020

IN THE MATTER OF:

Bharat Aluminium Co. Ltd.

....Appellant

Vs.

J.P. Engineers Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant: Ms. Ranjana Roy Gawai, Ms. Ananya Chug and Ms. Vasudha Sen, Advocates

**For Respondents: Mr. Abhishek Garg, Advocate for R-1.
Mr. PBA Srinivasan, Mr. Avinash Mohapatra,
Ms. Nikitha Ross and Ms. Ichchha Kalash,
Advocates for R-2.**

ORDER
(Virtual Mode)

11.01.2021: Learned Counsel for the Respondent No. 2 submits that he has filed the 'Compilation of Judgments' which is taken on record. He is directed to provide the copy of the same to the Appellant.

Due to paucity of time this matter could not be taken up.

Post this Appeal 'for hearing' on **28th January, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

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